

के अन्तर्गत निदिष्ट प्रक्रिया में जहाँ तक सम्भव हो यह सुनिश्चित करने के लिए अन्तर्भूत परित्राण विद्यमान हैं कि उनके लिए आरक्षित कोटे तक उस प्रकार के कर्मचारियों की भर्ती की जाये ।

Demand for Appointment of Committee on the Working of Indian Institute of Public Administration

816. SHRI R. P. DAS:

SHRI BAKSI NAYAK:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any memorandum from the Members of the academic faculty of the Indian Institute of Public Administration, New Delhi demanding appointment of a high power Committee to inquire into the working of the Institute;

(b) if so, the salient features thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) No Memorandum from any member of the academic faculty of the Indian Institute of Public Administration has been received by the Government. A memorandum dated 26th August, 1972, however, has been received by the P. M. in her capacity as President of the Institute from certain members of the academic faculty of the Institute.

(b) The memorandum contains allegations relating to mal-functioning and mis-management of the Institute including, *inter alia*, received improper use of the grants received by the Institute from the Government and other agencies for building up of academic faculty; excessive involvement of the Executive Councillors in

day to day functioning; absence of faculty participation in policy formulation and denial of opportunities to the faculty members for participation in important national and international deliberations. The signatories have also sought the appointment of a high-powered Committee to enquire into the structure, organisation, management and working of the Institute.

(c) Indian Institute of Public Administration is an autonomous organisation registered under the Societies' Registration Act of 1860 and as such the Government do not interfere with the internal administration of the Institute. However, Prime Minister, as the President of the Institute, suggested to the Chairman of the Institute that some-one familiar with the problems of Public Administration be asked to suggest necessary changes in the Institute's organisation and programmes to enable it to fulfil the purpose for which the Institute has been set up, as in her view there was need to critically examine what should be done to ensure that the Institute lived upto the high expectations.

देश में शराब का आयात

817. श्री हुकूम चन्द कछवाब :

क्या बिदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि देश में प्रति वर्ष अनुमानतः कितनी मात्रा में शराब का आयात होता है ?

त्रिदश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : एक विवरण सभा पटल पर रखा जाता है । [सत्रशाला में रखा गया । देखिये संख्या एल डी-3721/73]